

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.115**  
**ANSWERED ON 02.02.2024**

**PENDING AND ONGOING RAILWAY PROJECT IN  
ANDHRA PRADESH AND GUJARAT**

115. SHRI PARIMAL NATHWANI:

Will the Minister of RAILWAYS be pleased to state :

- (a) the details of pending and ongoing railway projects in State of Andhra Pradesh and Gujarat;
- (b) whether these projects have undergone time and cost overruns;
- (c) if so, the details of the original estimated cost, the period of completion, total estimated cost and the expenditure incurred thereon; and
- (d) by when the project is likely to be completed and made operational?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.115 BY SHRI PARIMAL NATHWANI ANSWERED IN RAJYA SABHA ON 02.02.2024 REGARDING PENDING AND ON-GOING RAILWAY PROJECT IN ANDHRA PRADESH AND GUJARAT**

(a) to (d): Railway projects are sanctioned and executed Zonal Railway wise not State wise as Railways' project/s may span across state boundaries.

**Andhra Pradesh**

As on 01.04.2023, total 33 Railway infrastructure projects(17 New Lines and 16 Doubling), covering total length of 5,331 km, costing ₹68,059 crore, falling fully/partly in Andhra Pradesh, are in the stage of planning/approval/execution, out of which 683 km length has been commissioned and an expenditure of ₹18,673 crore has been incurred upto March 2023.

New Lines and Doubling projects falling fully/partly in Andhra Pradesh are covered under Southern Railway, South Central Railway, South Western Railway and East Coast Railway zones of Indian Railways. Zonal Railway wise details of projects including their cost, expenditure, outlay are made available in public domain on Indian Railways website.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Budget allocation for infrastructure projects and safety works falling fully/partly in the State of Andhra Pradesh is as under:

Year	Budget outlay	Increase w.r.t. average annual allocation during 2009-14
2009-2014	₹886 cr/year	-
2023-2024	₹8406 cr	More than 9 times

Commissioning of infrastructure projects falling fully/partly in the state of Andhra Pradesh is as under:

Period	Total Length Commissioned	Average Length Commissioned	change w.r.t. average commissioning during 2009-14
2009-14	363 km	72.6 km/Year	-
2014-23	1,266 km	140.67 km/Year	Approx 2 times

Gujarat;

As on 01.04.2023, total 36 Railway infrastructure Projects (6 New Lines, 18 Gauge conversion and 12 Doubling), of total length 3,200 km, costing ₹30,789 crore falling fully/partly in the State of Gujarat are in planning/approval/construction stages, out of which 735 km length has been commissioned and an expenditure of ₹6,113 crore has been incurred upto March 2023.

New Line, Gauge Conversion and Doubling projects falling fully/partly in the State of Gujarat are covered by Western Railway and North Western Railway Zones of Indian Railways. Zone-wise details of all Railway Projects including cost, expenditure and outlay are made available in public domain on Indian Railways website.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Budget allocation for infrastructure projects and safety works falling fully/partly in the State of Gujarat is as under:

Period	Budget Outlay	change w.r.t. avg. annual allocation of 2009-14
2009-14	₹589 Crore/Year	-
2023-24	₹8,332 Crore	14.14 times

Commissioning of infrastructure projects falling fully/partly in the state of Gujarat is as under:

Period	Total Length Commissioned	Average Length Commissioned	change w.r.t. average commissioning during 2009-14
2009-14	660 km	132 km/Year	-
2014-23	1,677 km	186 km/Year	1.41 times

Completion/Execution of Railway project/s depends on various factors like land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the execution and completion time of the project/s.

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